Acid Plant, triple phosphate plant and phosphoric acid plant; and

(b) how much foreign exchange is anticipated to be saved on completion of modernisation and rationalisation schemes?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The Sindri Modernisation Scheme is being executed by the Planning and Development Division of the Fertilizer Corporation of India. The licence know-how, basic engineering and assistance in detailed engineering in respect of the ammonia plant of Sindri Modernisation is being supplied by M/s. Uhde of West Germany and in respect of urea plant by M/s. Technimont of Italy.

In addition to the Sindri Modernisation Scheme, a rationalisation project is also on hand at Sindri. The design and supply of imported equipment for sulphuric acid plant in the rationalisation scheme is being obtained from Bulgaria and in respect of the phosphoric acid plant from Belgium. The triple superphosphate plant has been designed by the Planning and Development Division of the Corporation.

(b) With the commissioning of the Sindri Modernisation and rationalisation schemes, the saving in foreign exchange would be approximately Rs. 25 crores per year at current fertilizer prices after allowing for the import of raw materials and maintenance spares.

तिनसुकिया मेल का मार्ग

3786. श्री ईश्वर चौधरी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 'तिनसुकिया मेल' जो पहले बरास्ता गया चला करती थी, का मार्ग बरास्ता पटना कर दिया गया है जब कि गया और बौध गया अन्तर्राष्ट्रीय महत्व के शहर हैं तथा समूचे देश एवं विदेशों से पर्यटकों और दर्शक प्रतिदिन इन स्थानों को देखने आते हैं,

(ख) यदि हां, तो क्या सरकार का विचार इस मामले पर पुनर्विचार करने का है ; और

(ग) क्या शहर में प्रतिदिन आने वाले विदेशी पर्यटकों को ध्यान में रखते हुए राजधानी एक्सप्रैस को गया में ठहराने के प्रश्न पर विचार किया जा रहा है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) : (क) तिनसुकिया मेल प्रारम्भ में हफ्ते में तीन दिन पटना के रास्ते चला करती थी । परिचालनिक कारणों से 1-11-75 से इस गाड़ी का फेरा बढ़ाकर सप्ताह में 5 दिन कर दिया गया था जब कि इसके अतिरिक्त दो फेरे की व्यवस्था गया के रास्ते बिल्कुल अस्थायी तौर पर की गयी थी । दिल्ली क्षेत्र में अतिरिक्त टर्मिनल सुविधाओं के विकास के साथ-साथ इस गाड़ी के समय में परिवर्तन करके इसका फेरा बढ़ाकर प्रतिदिन कर दिया गया और अब सभी फेरे पटना केरास्ते लगते है।

(ख) जी नहीं ।

(ग) जी नहीं ।

12.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER DELIMITATION ACT, 1972 AND REPORT ON GENERAL ELECTIONS DURING 1974 TO LEGISLATIVE ASSEMBLIES

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): I beg to lay on the Table—

(1) A copy of Notification No. S.O. 156(E) (Hindi and English versions) published in Gazette of India dated the 3rd March, 1976 making certain

corrections in the Delimitation Commission's Order No. 41 dated the 24th May, 1975 in respect of the State of Punjab, under sub-section (2) of section 11 of the Delimitation Act, 1972. [*Placed in Library. See No.* LT-10822/76].

(2) A copy of the Report (Hindi version) on the General Elections held during the year 1974 to the Legislative Assemblies of Manipur, Nagaland, Orissa, Uttar Pradesh and Pondicherry —Statistical. [*Placed in Library. See No.* LT-10823/76].

ANNUAL REPORT & ACCOUNTS OF ONGC FOR 1974-75 & REVIEW ON THE REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table—

(1) A copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1974-75 and of its subsidiary company Hydrocarbons India Private Limited, New Delhi, for the year 1974, under sub-section (4) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959.

(2) A copy of the Review (Hindi and English versions) by the Government on the above Report. [*Placed in Library. See* No. LT-10824/76].

RAILWAYS (WARE-HOUSING AND WHARFAGE) THIRD AMDT. RULES, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): I beg to lay on the Table a copy of the Railways (Warehousing and Wharfage) Third Amendment Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 1504 in Gazette of India dated the 24th April, 1976, issued under section 47 of the Indian Railways Act, 1890. [*Placed in Library. See* No. LT-10825/76].

12.00 hrs.

DEMANDS* FOR GRANTS, 1976-77— *Contd.*

MINISTRY OF STEEL AND MINES—*Contd.*

MR. SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Steel and Mines. Out of 4 hours allotted, 1 hour 20 minutes have been taken. The balance is 2 hours 40 minutes. I shall call the Minister at 2 O'clock so that he may finish in 40 minutes.

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I also want to intervene.

MR. SPEAKER: You can do so earlier. I shall call the minister at 2 o'clock. Shri Jagannath Mishra

श्री जगन्नाथ मिश्र (मधुबनी) : अध्यक्ष महोदय, मैं कह रहा था कि मंत्री महोदय की कितनी बड़ी क्षमता है, उनका विभाग भी उतना ही बड़ा है और इस विभाग के संचालन में उन्होंने अपनी क्षमता का पूरा उपयोग किया है, इसमें कोई सन्देह नहीं है।

हमारे देश में सार्वजनिक प्रतिष्ठानों की संख्या 129 है और उसमें कुल पूंजी 7,000 करोड़ रुपये की है। इसमें से अकेले इस्पात के प्रतिष्ठान में हमारी 2,000 करोड़ रुपये से ज्यादा की पूंजी लगी हुई है, यानी हम अपनी पूंजी का लगभग 30 परसेंट उसमें लगाते हैं।

इससे पूर्व कभी भी इस विषय पर सदन में चर्चा नहीं हुई। यह सिद्धान्त की बात है कि जो इकनामिक विभाग है, उस पर इस सदन में चर्चा हो, सदस्यों के मन्तव्यों को सुना जाये और साथ ही जो सुधार की गुंजाइश हो वह भी की जाये। इस बार जैसा हो रहा है, गत दो तीन बरसों में ऐसा नहीं हुआ है, इसलिये मैं मंत्री महोदय को फिर धन्यवाद देना चाहता

*Moved with the recommendation of the President.